

to the recent development in Cambodia were held during his recent visit in January, 1979;

(b) if so, the details of discussion; and

(c) outcome thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI SAMARENDRA KUNDU): (a) to (c). The discussions with the Prime Minister of Malaysia Datuk Hussein Bin Onn during his State visit from January 22 to 25, 1979 covered the international situation, including the recent developments in Kampuchea. In discussing South and South East Asia, the Prime Ministers were of the view that further efforts should be made to promote regional stability and cooperation in a spirit of peace and understanding. They emphasised the need to develop peaceful and constructive relations among States on the basis of non-interference in the internal affairs and respect for the sovereignty of nation States and the peaceful co-existence of countries with different social and economic systems.

Deaths caused by Jaundice

509. **SHRI MADHAVRAO SCINDIA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that during the last two years there has been three times increase in the jaundice deaths in the country;

(b) if so, exact assessment by Centre in consultation with States for the last two years; and

(c) the factors leading to the spread of the disease and steps proposed to be taken by the Central Government to prevent reoccurrence of the disease in the country?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) and (b). No. According to the reports furnished by the States and UTs the number of cases and deaths due to jaundice during the last two years have been as follows:-

Year	Cases	Deaths
1977	88,645	1,080
1978	46,082	832 (Provisional)

(c) Jaundice (infectious hepatitis) is a viral infection which occurs through ingestion of water/food contaminated with the virus, e.g. by faeces and sewerage etc. The following measures have been suggested to the State Governments to check the disease:—

1. Since faecal contamination of environment, particularly community water supply appears to be mostly responsible for the spread of the disease, improvement of water supply and right soil disposal are needed for control and prevention of the disease.

2. Health education of the people directed towards good sanitation and personal hygiene.

3. Reporting of occurrence of cases to local health authorities.

4. Isolation of patient and proper treatment.

5. Disinfection of stool.

6. Immunisation of the individuals with immuno-globulin

Ayurvedic Seminar on Mental Diseases

510. **SHRI MADHAVRAO SCINDIA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that a three days Ayurvedic Seminar on mental

disease was held in New Delhi during January, 1979;

(b) if so, details of discussion therein;

(c) whether the Central Government have assured the participants to give adequate Central assistance to propagate Ayurvedic system in the country; and

(d) if so, quantum of assistance proposed to be provided by the Central Government?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) Yes, Sir.

(b) Experts of Indian Systems of Medicine presented their papers/observations on various aspects of Manas Roga (Mental diseases). It was observed by the experts that incidence of Mental diseases has increased in modern times in comparison with ancient times, and that Ayurvedic methods of treatment may be useful for the prevention as well as cure of this group of disease. The Seminar helped in exchange of ideas and showing of experience.

(c) and (d). No specific central assistance was either sought or promised. However, the Government is committed to promotion of Indigenous System of Medicine.

Disruption of Railway Services between Pondicherry and Tamil Nadu

511. **SHRI MADHAVRAO SCINDIA:** Will the Minister of RAILWAYS be pleased to state:

(a) whether the railway services between Pondicherry and Tamil Nadu were disrupted during January, 1979 as a result of anti-merger demonstration of Pondy and Tamil Nadu; and

(b) if so, its impact on railway revenue and traffic including transportation of goods?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) Yes.

(b) Losses are estimated to the tune of Rs. 11,292/-.

Definition of Cola

512. **SHRI SURENDRA BIKRAM:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) is it a fact that Cola is not defined under Prevention of Food Adulteration Act/Rules even though coca cola was being manufactured for more than 25 years;

(b) does Government intend to make specification for cola drinks;

(c) if no, by when; and

(d) how many times has the Prevention of Food Adulteration Act/Rules 1954 been amended till now?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI RABI RAY): (a) Yes.

(b) and (c). The matter is receiving attention.

(d) The Prevention of Food Adulteration Act, 1954 was amended in 1964, 1971 and 1976.

The Prevention of Food Adulteration Rules, 1955 have been amended from time to time as and when the need arose.

Employees to be covered under ESIS

513. **SHRI SURENDRA BIKRAM:** Will the Minister of PARLIAMEN-TARY AFFAIRS AND LABOUR be pleased to state:

(a) which are the new areas in the country where the scheme of Employees' State Insurance is going to be implemented during 1979: